## NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in person at the Principal Seat at Bombay that on 12<sup>th</sup> September 2025 at 4.45 p.m. in Court Room No. 46:

The Division Bench comprising of the Hon'ble the Chief Justice and the Hon'ble Shri Justice N. J. Jamadar will take up the following matter:

Criminal Suo Motu Writ Petition No. 1 of 2022 (High Court on its own motion v/s. The State of Maharashtra)

Dated this 11th day of September 2025

By Order

Sd/-(Anil H. Laddhad) Prothonotary & Sr. Master, High Court, O.S. Bombay.

Sd/(H. M. Bhosale)
Registrar (Judl-I),
High Court, A.S., Bombay.